

IN THE SUPREME COURT OF INDIA  
CIVIL ORIGINAL JURISDICTION

SECTION XVI-A  
LISTED ON :  
COURT NO.:  
ITEM NO. :

INTERLOCUTORY APPLICATION NO. 2 OF 2016  
(Application for Direction)  
IN  
TRANSFER PETITION (CIVIL) NO. 658 OF 2015

RADHIKA NEELESH PAL

.....Petitioner

VERSUS

NEELESH JOGENDRA PAL

.....Respondent

OFFICE REPORT FOR DIRECTION IN DISPOSED OF MATTER

The Transfer Petition above mentioned was listed before the Hon'ble Court on 29<sup>th</sup> August, 2016, when the same was disposed in terms of signed Order dated 29<sup>th</sup> August, 2016. Copy of the Court's signed Order dated 29<sup>th</sup> August, 2016 is enclosed herewith for kind perusal of the Hon'ble Court.

It is submitted that Ms. Kiran Bhardwaj, Advocate for the petitioner has on 24<sup>th</sup> October, 2016 filed an application for Direction after serving its copy on other side. The said application has been registered as Interlocutory Application No. 2 of 2016. Copy of the application has been tagged with main Transfer Petition paper Books.

It is further submitted that paper books of Transfer Petition has been weeded out after due preservation, as per practice of the Registry. However, Counsel has filed fresh Transfer petition paper books.

The application above mentioned is listed before the Hon'ble Judge in Chamber with this Office Report for directions.

Dated this the 24<sup>th</sup> day of November, 2016.

ASSISTANT REGISTRAR

Copy to: Ms. Nidhi, Advocate.

ASSISTANT REGISTRAR